

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong the 14th May, 2020.

No. LJ(B). 53/93/Pt/10– In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within West Khasi Hills District with immediate effect and until further orders:

Sl. No	NAME OF OFFICERS	DESIGNATION
1.	Smti.Juvinia R. Kharchandy	Diary Officer, Chilling Plant
2.	Shri. Remdor B.Dkhar	Asst. Director of Agriculture
3.	Shri. Goverl;in Byrsat	Agriculture Inspector
4.	Shri.Dayohimi Rymbai	Agriculture Development Officer
5.	Shri.Gilbert Jackson L. Shangliang	Asst. Agriculture Engineer (Mech)
6.	Deepyoti Koch	Horticulture Development Officer
7.	Smti.Balarilinda F. Syiemlieh	Asst. Director of Horticulture
8.	Shri.Wanborlang Syiemlieh	Asst. Director of Horticulture
9.	Shri.Deimonlangki P.Thubru	Horticulture Development Officer
10.	Shri.Rodrick C. Lyngdoh	Deputy Superintendent of Excise
11.	Shri. Albert Malngiang	Asst. Director, GM, DCIC
12.	Shri.Stephan Nengkynrih	Functional Manager, GM, DCIC

13.	Shri.Sean Sengchang T. Sangma	Functional Manager, GM, DCIC
14.	Shri.Banteilang F. Sun	Functional Manager, GM, DCIC
15.	Shri. Lenny C. Diengdoh	Labour Inspector
16.	Shri. Manley J.Kharbudon	Labour Inspector
17.	Shri.Shankupar S. Kurbah	Labour Inspector
18.	Shri.Jerimiah I.Lyngdoh	Labour Inspector
19.	Shri. Donald S. Pakyntein	Labour Inspector
20.	Shri.Bankitlang Pyrbot	Labour Inspector

(L.K. Swett)

Under Secretary to the Government of Meghalaya,
Law (B) Department.

Memo. No. LJ(B). 53/93/Pt/10-A

Dated Shillong the 14th May, 2020

Copy forwarded to:-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, West Khasi Hills District, Nongstoin with reference to letter No.NDEMC-8/2015/55 Dtd. 13th May, 2020.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By orders, etc.

(L.K. Swett)

Under Secretary to the Government of Meghalaya,
Law (B) Department.